

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 53 of 2024 (SZ)

In the matter of:

**S.P Surendranath Karthik
Chennai**

... Applicant(s)

Vs

- 1. Block Development Officer,
Thiruvaiyaru, Tamil Nadu.**
- 2. The Tahsildar,
Thiruvaiyaru, Tamil Nadu.**
- 3. The District Collector,
Thanjavur District, Tamil Nadu**
- 4. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Thanjavur.**
- 5. Thiruvaiyaru Town Panchayat,
Thiruvaiyaru, Tamil Nadu**

...Respondent(s)

INDEX

Filed on Behalf of 5th Respondent

S. No.	Date	Description	Page No.
1.	03.10.2024	Status report filed by the 5 th Respondent – Executive Officer Town Panchayat	1 - 5
2.	-	Details of Total Waste Accumulated during the year 2022 to 2024	6-7
3.	04.08.2024	Proceedings of the Directorate of Town Panchayats. Na.Ka.No 6814/2021/U4	8 - 14
4.	21.02.2024	G.O (Ms) No.23 by the Municipal Administration and Water Supply(TP1)Department dated:21.02.2024	15 – 29
5.	29.05.2024	Photographic Annexures	30 - 45
6.	-	Topographic Sketch of Thiruvaiyaru Taluk	46
7.	-	Ariel Sketch of the Survey Numbers highlighted by the petitioner in the Plaintiff	47
8.	-	Excert of the A-register	48-51

9.	26.09.2024	Ariel Sketch of the Survey Numbers highlighted by the petitioner in the Plaintiff	52-53
----	------------	---	-------

(Note: The page numbers are found at the bottom right of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

DATE : 04.10.2024

Before the National Green Tribunal Southern Zone at Chennai

Original Application : 53 of 2024(SZ)

IN THE MATTER OF:

S.P.Surendranath Karthik,
Chennai.

.....Applicant(s)

VS

1. Block Development officer,
Thiruvaiyaru, Tamil NAdu.

2. The Tahsildar ,
Thiruvaiyaru, Tamil NAdu.

3. The District Collector,
Thiruvaiyaru, Tamil NAdu.

4. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Thanjavur.

5. Thiruvaiyaru Town Panchayat,
Thiruvaiyaru, Tamil NAdu.

.....Respondent(s)

**Report filed by the Respondent No.5 Town Panchayat, Thiruvaiyaru
Thanjavur District**

MOST RESPECTFULLY SHOWETH :

I, S R Annadurai, aged about 50 years working as an Executive Officer at the Thiruvaiyaru Town Panchayat, do hereby solemnly affirm and state as follows:

1. I have read and understand the grievances stated by the applicant.
2. I am conversant with the facts of the present case and competent to file this report.

STATEMENT OF FACTS

3. It is humbly submitted that the present petition has been filed for an immediate cessation of illegal dumping of waste in survey no. 334 and 338 in Thiruvaiyaru Village, Thiruvaiyaru Taluk, Thanjavur District.

REPLY TO FACTS OF THE CASE:

1. Survey No. 334 & it Sub Divisions (1 to 5) :

- i. It is submitted that as Cited in Annexure , the Survey no. 334 & it Sub Divisions (1 to 5) comes under the limit of Thiruvaiyaru Town Panchayat. In General Total Population of Thiruvaiyaru Town Panchayat comprises of 17,389 and has 15 wards. Sanitation process has been carried out by 20 permanent sanitary staffs and 65 outsourcing staffs through 02 Tractors , 02 Tata Ace, 01 SML Mini Lorry and 05 BOV vehicles. Quantitative collection of Domestic Wastes consists of 7000kgs and Commercial wastes consists of 800kgs in a daily manner. No dumping of any new wastes in that particular site, as it consists only of legacy wastes in which Solid Waste Management Work is being carried in an ongoing manner. In addition to this, a new Crematorium had been set up for Public Availability and no people will use the old graveyard site which is mentioned by the petitioner.
- ii. It is humbly submitted that under Rule (8) of the Plastic waste (Management and Handling) Rules, 2016, Removal of Legacy Waste dumped in Kumbakonam salai Dumping Yard through Bio-Mining process has been carried out in Thiruvaiyaru Town Panchayat since 2018 in the fore mentioned survey No. 334-1,2,3,4&5 with an extent of 12300 Sq.m at an estimate cost of 111.90 Lakhs and as a result of this Total Quantity of 17328 cu.m of Dumped Legacy wastes was being cleared by the process of Bio-mining and Administrative Sanction for this purpose was accorded by Director of Town Panchayats, Chennai Roc No. 8866/2018/E4 dated 16.10.2018 is being annexed herewith and marked as Annexure . In addition to this, Proposal for the clearance of total quantity of 4813 cu.m (As per Anna University Report), legacy wastes at an estimate of 40.00Lakhs is being sent to the government and no Wastes being dumped near the River Cauvery Basin as Mentioned by the Petitioner.
- iii. In General Administrative point of View, I respectfully Submitted that Thiruvaiyaru being Commercial Centre consists of Huge

Floating Population, in which Large Amount of Wastes Generated is being handled in a Challenging Manner. For this Purpose, Micro-Compost Centres (MCC) are being Set up in OSR Land of Approved Layouts, so that the cumulative Accumulation of Generated Garbage / Wastes gets reduced effectively.

iv. It is clearly stated against the statement Filed by the Petitioner , the Government is having a keen Observation over the Process of Waste Clearance in a Surgical Manner by implementing various schemes such as setting up a Proposal for STP Cum FSTP , in which Recycled Water will be Used for Irrigation Purpose.

2. Area Below The Survey No. 334(Old Graveyard Site) :

It is submitted that as cited in Annexure , the marked area in the respective survey number.334 in which old graveyard exists where the dumped legacy wastes exits comes under the control of BDO of Rural Panchayat and measures are being taken for the effective disposal of the legacy wastes in an expedite manner.

3. Survey No. 337:

It is submitted that as cited in Annexure , a canal flows through the area in the respective survey number and no wastes are being dumped along the above mentioned site and also the Tamilnadu Pollution Control Board after inspection certified that River basin is waste-free.

4. Survey No. 338:

It is submitted that as cited in Annexure , area belongs to the Private institution and there is no wastes get dumped in the area of this respective survey number .

5. It is submitted that solid waste management Rules, 2016 Total quantity of segregated / Recycled wastes under distinct items in Thiruvaiyaru Town Panchayat is as follows:

Year	Quantity of Recycled Wastes
2022-2023	20,18,154 Tons
2023-2024 (Till Feb)	23,85,162 Tons

Segregation / Recycling process leads to the conservation of natural environment and thereby enhancing the diversity of flora and fauna hence promoting the safe standards mentioned in Environmental protection Act, 1986. It is humbly stated that the detailed report is being annexed herewith and marked as Annexure .

6. It is humbly submitted that in Thiruvaiyaru Town Panchayat as per the guidelines stated in Waste (Disposal and Management) Act 2023, making awareness among public regarding recycling process through SHGs and annual turnover obtained through selling of recycling materials is as follows:

Year	Quantity	Sold Amount
2022-2023	71,236 kgs	Rs. 3,33,294/-
2023-2024 (Till Feb)	57,236 kgs	Rs. 2,66,559/-

7. Despite the lack of workforce, Generation of Natural Fertilizer in Thiruvaiyaru Town Panchayat :

Year	Quantity	Sold Amount
2022-2023	5,571 kgs	Rs. 9,700/-
2023-2024 (Till Feb)	13,430 kgs	Rs. 20,285/-

Generation of Earthworm Manure:

Year	Quantity	Sold Amount
2022-2023	384 kgs	Rs. 2,270/-
2023-2024 (Till Feb)	107 kgs	Rs. 870/-

8. It is submitted that in accordance with Municipal and Solid Waste (Management and Handling) Rules, 2000. In Thiruvaiyaru Town Panchayat, Segregated Dry wastes which includes Plastic / Polythene bags are being sent to chettinad cement factory in a periodical manner for process of recycling:


Year	Quantity Sent
2022-2023	75.3 Tons
2023-2024 (Till Feb)	72.59 Tons

9. It is humbly submitted that, in accordance with the Administrative Sanction issued by Director of Town Panchayats, Chennai Roc No. 6814/2021/24 dated 04.03.2024, Under SBM 2.0 Scheme, Setting up of New STP cum FSTP Plant (1 MLD) at Kumbakonam salai Compost Yard of Thiruvaiyaru Town Panchayat is in furtherance stage for faecal sludge and septage Management with Decanting facility at an estimate of Rs. 5.00 Crores and is being annexed herewith and marked as Annexure .

Plea for Perennial Solution:

1. It is humbly submitted that as per the guidelines and norms prescribed in G.O. (MS) No 23 dated. 21.02.2024 of MAWS department, as the key performance indicators and norms preparation works for solid waste management by Head of our Department is in progress and then the solid management work will be implemented by phenomenon of Privatization through tendering by our Head of Department which eliminates the problems of man-power shortage in the area of Sanitation as Annexure .
2. It is submitted as per the proceedings of Director of Town Panchayats ROC No 7207/2020/E2 dated: 22/05/2023, separate MCC (Micro Composting Centre) for every ULB is being accorded for the purpose of waste management and manure generation in every small parts (Connecting hubs) of the city. In Thiruvaiyaru Town Panchayat, MCC shed was constructed in Survey No. 403/41 with a total extent of 1650sq.m at an estimation of 11.00 Lakhs at Raja Nagar so that large quantity accumulation of cumulative wastes gets reduced and waste disposal process can be done rapidly is being annexed here with Annexure
3. In these state of Affairs, as marked in Annexure waste in dump yard has been cleared periodically, preventing environmental hazard and it is therefore pleaded before this Hon'ble Tribunal to provide the sufficient time – period of over 6 months in a way to achieve Garbage- free city under SBM-Urban 2.0 (SBM-U 2.0) and ameliorate the disposal mechanisms.
4. It is also pleaded to constitute a separate committee to examine the SWM wing of every ULB's and to constitute a separate administrative structure (Hierarchy of Posts) dedicated solely for the purpose of sanitation and will not be covered under the purview of Executive duties.

Dated :03 .10.2024


Executive Officer, 03/10/24
Thiruvaiyaru Town Panchayat,
Thanjavur District.

2022 (to) 2023 -

(2)

தஞ்சை மாவட்ட அரசியல் தலைவர்கள்
விவரம்

விவரம்	ஏப்ரல் - ஜூன் 2022 - 2023	ஏப்ரல் - ஜூன் 2023 - 2024 2024
கட்டுவல் கட்டிதகம்	4,21,340	4,28,912
கிடைசு தகவல் கட்டிதகம்	11,62,488	14,77,941
கட்டுவல் கட்டிதகம்	71,236	57,236
கட்டிதகம்	22,198	47,198
கட்டுவல் கட்டிதகம்	18,940	48,589
கட்டுவல் கட்டிதகம்	39,037	68,599
கட்டுவல் கட்டிதகம்	46,752	83,471
கட்டுவல் கட்டிதகம்	9,776	22,077
கட்டுவல் கட்டிதகம்	1,198	8106
கட்டுவல் கட்டிதகம்	4,027	4,212
கட்டுவல் கட்டிதகம்	1,597	5,417
கட்டுவல் கட்டிதகம்	58,297	53,990
கட்டுவல் கட்டிதகம்	27,622	28,070
கட்டுவல் கட்டிதகம்	43,895	51,344
கட்டுவல் கட்டிதகம்	20,18,154	23,85,162

25th August

2022 - 2023

2023 - 2024

25th August 25th

5571 kg

13,430 kg

9700, Buro

20,285 Buro

25th August 25th 2024: 11,505 kg

25th August 25th

384 kg

107 kg

2270, Buro

870

25th August

25th August

71,236 kg

57,236 kg

25th August

25th August

3,33,294^B

2,66,559^B

25th August

(b) Buro Buro

25th August

1-6-22 to

1-4-23 to

31-3-23 2023

~~31-3-24~~ 2023
29-2-24

75.3

72.59

Loop 25th August
25th August

Loop 25th August
25th August

25th August 25th

25th August 25th

25th August

(3)

பேரூராட்சிகள் இயக்குநர், சென்னை- 28 அவர்களின் செயல்முறைகள்

முன்னிலை:- திரு. கிரண் குராலா, இ.ஆ.ப.,

ந.க.எண்.6814/2021/உ4

நாள்.04.03.2024.

பொருள் தூய்மை இந்தியா இயக்கம் 2.0 - திரவக்கழிவு மேலாண்மை திட்டம் - 2023-24 - பேரூராட்சிகள் நிர்வாகம் - பேரூராட்சிகளில் STP, STP cum FSTP மற்றும் Decanting Facility ஆகிய திரவ கழிவு மேலாண்மை திட்ட பணிகளை - ரூ.7430.40 இலட்சம் மதிப்பீட்டில் மேற்கொள்ள நிர்வாக அனுமதி வழங்கி உத்தரவிடப்படுகிறது.

பார்வை-

தூய்மை இந்தியா இயக்கம் 2.0, 6-வது மாநில உயர்மட்டக் குழுவின் கூட்ட நடவடிக்கைகள் நாள். 08.02.2024.

ஆணை:-

தூய்மை இந்தியா திட்டம் 2.0ன் கீழ் 9 பேரூராட்சிகளில் STP கழிவுநீர் சுத்தீகரிப்பு நிலையம் அமைத்தல், 6 பேரூராட்சிகளில் (STP cum FSTP) கழிவுநீர் மற்றும் கசடுகழிவு சுத்தீகரிப்பு நிலையம் அமைத்தல் மற்றும் 4 பேரூராட்சிகளில் Decanting facilities அமைத்தல் ஆகிய பணிகளை ரூ.7430.40 இலட்சம் மதிப்பீட்டில் மேற்கொள்ள பார்வையில் காணும் தூய்மை இந்தியா திட்டம் 2.0வின் 6-வது மாநில உயர்மட்ட குழுவின் கூட்டத்தில் ஒப்புதல் வழங்கப்பட்டுள்ளது.

அதனடிப்படையில், இணைப்பில் கண்டுள்ள விபரப்படியான 9 பேரூராட்சிகளில் STP கழிவுநீர் சுத்தீகரிப்பு நிலையம் அமைத்தல், 6 பேரூராட்சிகளில் (STP cum FSTP) கழிவுநீர் மற்றும் கசடுகழிவு சுத்தீகரிப்பு நிலையம் அமைத்தல் மற்றும் 4 பேரூராட்சிகளில் Decanting facilities அமைத்தல் ஆகிய பணிகளை ரூ.7430.40

இலட்சம் மதிப்பீட்டில் பணிகள் மேற்கொள்ள பின்வரும் நிபந்தனைகளுக்குட்பட்டு நிர்வாக அனுமதி வழங்கி ஆணையிடப்படுகிறது.

இப்பணிகளுக்கான தொழில் நுட்ப அனுமதி அனுமதிக்கப்பட்ட வரம்பிற்கேற்ப சம்மந்தப்பட்ட அலுவலர்களிடம் பெற்று தமிழ்நாடு அரசு ஒளிவுமறைவற்ற ஒப்பந்தப்புள்ளி சட்டம் 1998 மற்றும் விதிகள் 2000-ஐ பின்பற்றி பணிகள் மேற்கொள்ளப்பட வேண்டும்.

நிபந்தனைகள்

- 1) பேரூராட்சிகளில் STP, STP cum FSTP மற்றும் Decanting Facility வேலைகள் தொடர்பாக அரசாணைகள், நடைமுறை விதிகள், திட்ட விதிமுறைகள் மற்றும் பேரூராட்சிகள் இயக்ககத்தின் மூலம் அவ்வப்போது தெரிவிக்கப்படும் அறிவுரைகளை பின்பற்றி பணிகளை மேற்கொள்ள வேண்டும்.
- 2) இரண்டு உறைகள் ஒப்பந்தப்புள்ளி முறையினை பின்பற்றப்பட வேண்டும்.
- 3) இத்திட்டப் பணிகளுக்கு தொழில்நுட்ப அனுமதி உரிய பொறியியல் அலுவலரிடம் பெறப்பட வேண்டும்.
- 4) ஒப்பந்தப்புள்ளிகள் அனைத்தும் அரசின் இணையதளம் மற்றும் பேரூராட்சிகள் துறை இணையதளத்தில் இடம் பெறவேண்டும்.
- 5) ஒப்பந்தப்புள்ளி விவரத்தினை ஒப்பந்தப்புள்ளி விதிமுறைகளின்படி அரசு ஒப்பந்தப்புள்ளி மாநில மற்றும் மாவட்ட செய்தி மலரில் வெளியிடப்பட வேண்டும்.
- 6) பணிகள் தொடர்பான ஒப்பந்தம் குறித்து அனைத்து பதிவு பெற்ற ஒப்பந்ததாரர்களுக்கும் முறையான அறிவிப்புகள் அனுப்பி வைக்கப்படுதல் வேண்டும்.

- 7) ஒப்பந்தப்புள்ளிகள் பதிவேட்டில் தொழில்நுட்ப ஒப்பந்தப்புள்ளி திறக்கப்பட்ட அன்றே உரிய பதிவுகள் செய்து அன்றைய தேதியில் வருகை தந்திருக்கும் ஒப்பந்ததாரர்களிடம் ஒப்பம் பெறப்பட வேண்டும். மேற்படிதொழில் நுட்ப ஒப்பந்தப்புள்ளி கூர்ந்தாய்வு செய்யப்பட்டு அதில் தகுதிபெற்ற ஒப்பந்ததாரர்களின் விலை ஒப்பந்தப்புள்ளி (Price Bid) மட்டுமே திறக்கப்பட வேண்டும்.
- 8) தொழில்நுட்ப ஒப்பந்தப்புள்ளி திறக்கப்பட்ட பின்னர் உரிய ஆவணங்கள் சரிபார்ப்பு பட்டியலின்படி சரிபார்க்கப்பட்டு, கூர்ந்தாய்வு குழுவினரிடம் (Evaluation Check) சரிபார்ப்பு பட்டியலுடன் ஒப்புதல் பெறப்பட வேண்டும்.
- 9) பணி குறித்த விபரங்கள் அடங்கிய தரமான பலகைகள் 4 அடி x 21/2 அடி (1.20m x 0.75m) அளவில் ஏற்கனவே அறிவுறுத்தியவாறு வைக்கப்பட்டு, அதனை புகைப்படம் (Digital Photo) எடுத்து இவ்வியக்ககத்திற்கு அனுப்பி வைக்கப்பட வேண்டும். மேலும் அதனை மின்னஞ்சல் (E-mail) மூலமும் இவ்வியக்ககத்திற்கு அனுப்பி வைக்கப்பட வேண்டும். ஒப்பந்தப்புள்ளி பெறப்பட்டு முடிவு செய்தவுடன் வேலை செய்ய உத்தரவு நகல் மற்றும் பணி குறித்த விளம்பரப் பலகை வைத்தப் புகைப்படம் இயக்ககத்திற்கு Hard and Soft copy அனுப்பப்பட வேண்டும்.
- 10) பணிகள் மேற்கொள்ளவிருக்கும் இடத்தினை பணி ஆரம்பிப்பதற்கு முன்னரும், பணி நடைபெறும் போதும் மற்றும் பணி முடித்த பின்னரும் புகைப்படம் (Digital Photo) எடுக்கப்பட்டு ஆவணப்படுத்தப்பட வேண்டும். எடுக்கப்படும் மூன்று புகைப்படங்களும் ஒரே இடத்தை (Same Location) காட்டும்படியாக இருத்தல் வேண்டும். புகைப்படங்கள் மின்னஞ்சல் (E-mail) மூலமும் இவ்வியக்ககத்திற்கு அனுப்பி வைக்கப்பட வேண்டும்.
- 11) பணிகளுக்கு உபயோகப்படுத்தப்படும் பொருட்கள் அனைத்தினையும், அரசு தொழில் நுட்பக்கல்லூரியில் ஆய்வு செய்து, தரம் உறுதிப்படுத்தப்பட்டு அதன் விபரத்தினை ஆவணப்படுத்தப்படவேண்டும்.
- 12) மேற்படி திட்டத்தின் மூலம் பணிகள் மேற்கொள்ளப்படும் பொழுது, ஒவ்வொரு நிலையிலும் பணியின் தரம் உறுதி செய்யப்பட வேண்டும். மேலும் உரிய புகைப்படங்கள் (DigitalPhoto) முறையில் எடுக்கப்பட்டு ஆவணப்படுத்தப்பட வேண்டும்.

- 13) STP, STP cum FSTP மற்றும் Decanting Facility ஆகிய பணிகளின் கட்டுமானப் பணிகளை பேரூராட்சிகளின் உதவி இயக்குநர்கள் தீவிரமாக கண்காணிக்க வேண்டும். மேற்படி பணிகள் தொடர்பாக ஒப்பந்தப்புள்ளிகள் கோரப்படும் பொழுது இத்தகைய பணிகள் மேற்கொண்டதற்கான முன்அனுபவம் மற்றும் அதற்கான உரிய இயந்திரங்கள், பணியாளர்கள் உள்ள ஒப்பந்ததாரர்களிடம் மட்டும் ஒப்பந்தப்புள்ளி பெற்றபட வேண்டும்.
- 14) STP, STP cum FSTP பணிகள் தொடர்பான CTE, CTO போன்ற மாசுகட்டுப்பாடு வாரியத்தின் தடையில்லா சான்று பெறப்பட வேண்டும். மேலும் ஆண்டுதோறும் தவறாது புதுப்பித்தலை கண்காணிக்கப்பட வேண்டும்.
- 15) அனுமதிக்கப்படும் மான்யத்தை விட கூடுதலாகும் தொகையினை பேரூராட்சியின் பொது நிதியிலிருந்து மேற்கொள்ளப்பட வேண்டும்.
- 16) பணி மேற்கொள்ளப்படும் பொழுது ஒவ்வொரு நிலையிலும், பணியின் தரம் உறுதி செய்யப்பட வேண்டும் மற்றும் செயற்பொறியாளரின் சோதனை அளவு பெறப்பட வேண்டும்.
- 17) மேற்படி திட்டத்தின் மூலம் பணிகள் முழுமையாக முடிக்கப்பட்ட உடன் பணி வாரியான திட்ட முடிவறிக்கை (PROJECT COMPLETION REPORT) மற்றும் பயனீட்டு சான்று (Utilization Certificate) அதற்கென நிர்ணயிக்கப்பட்ட படிவங்களில், உரிய புகைபடத்துடன் அனுப்பி வைக்க வேண்டும்.
- 18) மேற்படி பணிகளுக்கு தரம் மற்றும் வடிவமைப்புகள் தொடர்பாக அவ்வப்பொழுது ஆய்வு செய்து பணியின் தரக் கட்டுப்பாடு அரசு அங்கீகரிக்கப்பட்ட நிறுவனம் (அல்லது) அரசு அனுமதி பெற்ற பொறியியல் கல்லூரி பல்கலைக்கழகம் மூலம் உறுதி செய்ய வேண்டும்.
- 19) STP, STP cum FSTP மற்றும் Decanting Facility ஆகியபணிக்காக பயன்படுத்தப்படும் மோட்டார்கள், மின்சாதன பொருட்கள் மற்றும் இதர அமைப்புகள் ஆண்டு பராமரிப்பு (AMC) மூலம் செவ்வனே பராமரித்திட உரிய நடவடிக்கை மேற்கொள்ளப்பட வேண்டும்.

20) Grit Chamber, Clarifier, Pumping Station, and Lift station ஆகியவற்றினை ஆண்டு பராமரிப்பு (AMC) மூலம் செவ்வனே பராமரித்திட உரிய நடவடிக்கை மேற்கொள்ளப்பட வேண்டும்.

இந்த நடவடிக்கை பெறப்பட்டமைக்கான ஒப்புதலை உடன் வழங்கவும் கேட்டுக் கொள்ளப்படுகிறது. நிதி விடுவிப்பாணை தனியே பிறப்பிக்கப்படும்.

இணைப்பு:

1. பேரூராட்சி வாரியான பணி விபரப் பட்டியல்.
2. வேது மாநில உயர்மட்டக் குழுசுட்டம் நாள் 08.02.2024.நடவடிக்கைகள்

ஓம்/- கிரண் குராலா,
பேரூராட்சிகளின் இயக்குநர்

பெறுநர்

சம்மந்தப்பட்ட பேரூராட்சிகளின் செயல் அலுவலர்கள்
-- (மண்டல பேரூராட்சிகளின் உதவி இயக்குநர் வாயிலாக)

நகல்-

- 1) அரசு முதன்மை செயலாளர்,
நகராட்சி நிர்வாகம் (ம) குடிநீர் வழங்கல் துறை,
தலைமைச் செயலகம், சென்னை -9.
- 2) நகராட்சி நிர்வாக இயக்குநர், நகர் நிர்வாக அலுவலகம்,
இராஜா அண்ணாமலைபுரம், சென்னை-28.
- 3) அனைத்து மாவட்ட ஆட்சித் தலைவர்கள்
- 4) அனைத்து மண்டல பேரூராட்சிகளின் உதவி இயக்குநர்கள்
- 5) உ4 இருப்பு கோப்பு

//உத்தரவுப்படி//

ஓம். கிரண் குராலா
04/03/24
இயக்குநருக்காக

ஓம்.
4-3-24

Directorate of Town Panchayats

Annexure I - STP and STP cum FSTP

STP

Sl. No.	Name of the District	Name of Town Panchayat	Capacity (MLD)		Technology	I&D (Km)	Estimated cost in Lakhs	Funding pattern		
			STP	FSTP				GOI - 50%	State - 33%	ULB - 17%
1	Chengalpattu	Karunkuzhi	1.00		Constructed Wet land	4.50	420.00	210.00	138.60	71.40
2	Tiruvanamalai	Chengam	1.00			7.70	363.00	181.50	119.79	61.71
3	Tirupathur	Alangayam	1.00			4.60	334.00	167.00	110.22	56.78
4	Dharmapuri	Karimangalam	1.00			1.00	274.00	137.00	90.42	46.58
5	Dharmapuri	Pennagaram	1.00			1.00	378.00	189.00	124.74	64.26
6	Ariyalur	Udayarpalayam	1.00			4.35	380.00	190.00	125.40	64.60
7	Perambalur	Kurumbalur	1.00			4.35	385.00	192.50	127.05	65.45
8	Ramanathapuram	Mudukulathur	1.00			2.50	455.00	227.50	150.15	77.35
9	Cuddalore	Pennadam	2.00			3.00	630.00	315.00	207.90	107.10
Total			10.00			33.00	3619.00	1809.50	1194.27	615.23

STP cum FSTP

Sl. No.	Name of the District	Name of Town Panchayat	Capacity (MLD)		Technology	I&D (Km)	Estimated cost in Lakhs	Funding pattern		
			STP	FSTP				GOI - 50%	State - 33%	ULB - 17%
10	Chengalpattu	Thirukalukundram	2.00	0.02	Constructed Wet land	6.00	760.00	380.00	250.80	129.20
11	Thanjavur	Tiruvaiyaru	1.00	0.01		1.25	500.00	250.00	165.00	85.00
12	Sivagangai	Pudhuvayal	1.00	0.01		2.00	540.00	270.00	178.20	91.80
13	Pudhukottai	Iluppur	1.00	0.01		4.45	580.00	290.00	191.40	98.60
14	Madurai	T. Kallupatti	1.00	0.01		4.45	662.00	331.00	218.46	112.54
15	Madurai	Peraiyur	1.00	0.01		3.00	682.00	341.00	225.06	115.94
Total			7.00	0.07		21.15	3724.00	1862.00	1228.92	633.08

Sd/- Kiran Gurrala
Director of Town Panchayats

// By Order//

Kiran Gurrala
For Director
07/08/24

4.8.24

Directorate of Town Panchayat							
Annexure II - Decanting Facility							
Sl. No.	Name of the District	Name of the Town Panchayat	Population as per 2011 census	Estimate Amount (Rs in Lakh)	As per SBM 2.0 Guidelines, Cost per facility is Rs 6.00 Lakh		
					GOI	GoTN	ULB
1	Thanjavur	Orathanadu	10247	28.75	3.00	1.98	23.77
2	Thanjavur	Vallam	16758	28.50	3.00	1.98	23.52
3	Nagapattinam	Velankanni	11108	15.15	3.00	1.98	10.17
4	Trichy	Manachanallur	25931	15.00	3.00	1.98	10.02
Total				87.40	12.00	7.92	67.48

Sd/- Kiran Gurrala
Director of Town Panchayats

// By Order//

[Handwritten Signature]
For Director
09/10/24
[Handwritten Signature]
4-8-24



ABSTRACT

Establishment – Town Panchayats Administration – Fixation of new norms for uniformity of posts in all the Town Panchayats – Creation of Additional / New posts - Redeployment of Excess posts- Orders – Issued.

Municipal Administration and Water Supply (TP.1) Department

G.O.(Ms) No.23

Dated:21.02.2024

(திருவள்ளூர் ஆண்டு 2055
சோபகிருது, மாசி-9)

Already read:

1. G.O.(Ms)No.450, Rural Development Department, Dated: 02.06.1987.
2. G.O.(Ms)No.92, Rural Development Department, Dated: 22.04.1993.

Read also:

3. From the Director of Town Panchayats Letter Roc. No. 7815/2023/A3, Dated: 25.05.2023 and 24.01.2024.

ORDER:

The Director of Town Panchayats in his letter 3rd read above has stated that, the Town Panchayat area covers an extent of 6388.204 Sq.km, which accounts 4.91% of total area of the State and 62.65% of the Urban area and has a population of 80,74,608 (as per 2011 census) which accounts 11.20% of total population of the State and 23.12% of Urban population. As of now, there are 490 Town Panchayats under Town Panchayats Administration and Town Panchayats are governed by the Tamil Nadu Urban Local Bodies Act, 1998. The Town Panchayats are classified into four Grades based on the income as detailed below:-

Sl. No.	Grade	Minimum yearly income (Rs. In Lakh)	No. of Town Panchayats.
(1)	(2)	(3)	(4)
1	Special Grade	Above Rs.200.00 Lakh.	62
2	Selection Grade	Above Rs.100.00 Lakh upto Rs.200.00 Lakh.	179
3	Grade -I	Above Rs.50.00 Lakh upto Rs.100.00 Lakh.	190
4	Grade-II	Upto Rs.50.00 Lakh.	59
		Total	490

At present, there are 17 Zonal Assistant Director of Town Panchayat Offices comprising of 490 Town Panchayats in 37 Districts as detailed below:-

Sl. No.	Zone	District	Grade wise Town Panchayats				Total
			Special Grade	Selection Grade	Grade-I	Grade-II	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Kancheepuram	Kancheepuram	2	1	0	0	3
		Chengalpattu	3	0	3	0	6
2	Thiruvallur	Thiruvallur	1	4	3	0	8
3	Vellore	Vellore	0	1	3	0	4
		Ranipet	1	3	4	0	8
		Thiruppathur	1	1	1	0	3
		Tiruvannamalai	2	2	3	3	10
4	Dharmapuri	Dharmapuri	1	7	2	0	10
		Krishnagiri	0	5	0	1	6
5	Salem	Salem	6	9	12	4	31
		Namakkal	2	8	8	1	19
6	Erode	Erode	4	11	19	8	42
		Tiruppur	1	6	5	3	15
7	Coimbatore	Coimbatore	11	8	12	2	33
8	Udhagamandalam	The Nilgiris	1	8	2	0	11
9	Cuddalore	Cuddalore	2	7	4	1	14
		Villupuram	1	3	2	1	7
		Kallakurichi	1	3	1	0	5
10	Thanjavur	Thanjavur	0	10	6	4	20
		Nagapattinam	1	0	3	0	4
		Mayiladuthurai	0	2	2	0	4
		Thiruvarur	0	4	3	0	7
11	Thiruchirappalli	Thiruchirappalli	2	4	8	0	14
		Perambalur	0	0	1	3	4
		Ariyalur	0	0	1	1	2
		Pudukkottai	0	5	3	0	8
12	Dindigul	Dindigul	4	12	6	1	23
		Karur	1	1	4	2	8
13	Madurai	Madurai	1	3	5	0	9
		Virudhunagar	0	4	3	2	9
14	Theni	Theni	0	12	7	3	22

15	Sivagangai	Sivagangai	0	4	6	1	11
		Ramanathapuram	0	1	6	0	7
16	Tirunelveli	Tirunelveli	8	6	3	0	17
		Tenkasi	2	4	8	3	17
		Thoothukudi	1	10	4	3	18
17	Nagercoil	Kanniyakumari	2	10	27	12	51
Total			62	179	190	59	490

2. The Director of Town Panchayats has further stated that the main purpose for creation of Town Panchayat department is to address the issue of urbanization and rapid expansion of urban areas, it provides basic amenities and infrastructure facilities and thus facilitates to improve the living standard of the people. The core functions are "water supply, solid waste management, public health and sanitation, provision of street lights, laying of roads, construction of bridges and pavements, underground drainage, storm water drain". Apart from this, issue of "building plan approval, trade license, birth & death certificates, to assess and collect property tax, profession tax, water charges etc.," are other important works being performed.

Further, the scheme works introduced by both the Central and State Government are being implemented and apart from this, General Fund works that are implemented in all the 490 Town Panchayats in the District level are also monitored by the Directorate. With regard to implementation of these works, issuing Administrative Sanction, Technical Sanction, submission of Utilization Certificate and Completion Report (UC&CR) to the Government are also the duties and responsibilities of the Directorate. In the recent years, both the Central and State Government have announced a number of scheme works for the benefit of the people.

3. Further, the Director of Town Panchayats has stated that various schemes and works are being implemented by the Town Panchayats Department at present i.e. Housing for All, Swachh Bharat Mission (SBM), Swachh Bharat Mission 2.0 (SBM 2.0), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Solid Waste Management, Under Ground Sewerage Scheme, Capital Grant Fund, Tamil Nadu Water Supply and Drainage Board - Combined Water Supply Scheme (TWAD-CWSS), Operation and Maintenance Gap Filling Fund, National Bank for Agriculture and Rural Development (NABARD), Satellite Town, Tamil Nadu Urban Road Infrastructure Project (TURIP), Open Defecation Free, Drought Relief, Flood Management, Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM), Integrated Urban Development Mission (IUDM), Kalaignar Nagarpura Mempattu Thittam (KNMT), Namakku Namme Thittam (Urban), Septage Management System, Heritage Town, Tourism, Park improvement, Special Area Development Programme, Tamil Nadu innovation initiatives (TANII), State Balanced Growth Fund (SBGF),

Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD), Members of Parliament Local Area Development (MPLAD), Member of Legislative Assembly Local Area Development (MLALAD), Swadesh dharsan, Anganwadi Maintenance, Environment Protection and Renewable Energy Fund, Heritage City Development and Augmentation Yojana (HRIDAY) and Jalsakthi Abhiyan.

4. The Director of Town Panchayats has also stated that, the Town Panchayats has been assigned with enormous duties and responsibilities in spite of the fact that only a limited number of Staff strength being sanctioned to Town Panchayats as follows:

Sl. No.	Name of the Post	Total No. of Posts		
		Sanctioned	In position	Vacant
(1)	(2)	(3)	(4)	(5)
1	Executive Officer (Special Grade) (Pre-revised Classification)	47	40	7
2	Executive Officer (Selection Grade) (Pre-revised Classification)	187	163	24
3	Executive Officer (Grade-I) (Pre-revised Classification)	194	186	8
4	Executive Officer (Grade-II) (Pre-revised Classification)	62	55	7
5	Head Clerk	62	44	18
6	Junior Assistant	813	702	111
7	Typist	16	10	6
8	Bill Collector	885	575	310
9	Record Clerk	191	175	16
10	Office Assistant	347	290	57
11	Sanitary Officer	3	2	1
12	Sanitary Inspector	65	56	9
13	Electrician (Street Light)	150	142	8
14	Electrician (Water Supply)	77	71	6
15	Fitter	125	114	11
16	Sanitary Supervisor	352	309	43
17	Cleanliness Worker	6185	5357	828
18	Watchman (Office)	95	70	25
19	Bus Stand Watchman	17	16	1
20	Driver	210	178	32
21	Plumber	1	1	0
22	Bus Stand Bill Collector	18	14	4

23	Meter Reader	40	34	6
24	Water Supply Maintenance	919	823	96
25	Street Light Helper	76	64	12
26	Others	217	177	40
27	Junior Engineer	166	160	6
28	Overseer	138	10	128
29	Work Inspector	45	45	0
Total		11703	9883	1820

5. The Director of Town Panchayats has further added that the existing norms of posts have been revised for the Town Panchayats in G.O. (Ms) No.92, Rural Development Department, Dated: 22.04.1993. However, posts have not been sanctioned uniformly as per the aforesaid Government Order. There is no creation of new posts in Town Panchayats, since 2000. Due to rapid urbanization, more number of schemes have been newly introduced both by Central and State Government which increases the work load and responsibilities to manifolds. But the staff strength remains the same that had been sanctioned by the Government way back on assessing the work load and the scheme works then existed at the time of origin. In G.O. (Ms) No.10, Municipal Administration and Water Supply (ME.1) Department, Dated: 23.01.2023, revised norms have been fixed and created new posts as per the new norms in Municipalities. Hence, as per the present needs of the Town Panchayats, the Director of Town Panchayats has arrived and furnished the new norms as follows:-

Wing	Name of the post	Norms Proposed			
		Special Grade (62 TPs)	Selection Grade (179 TPs)	Grade-I (190 TPs)	Grade-II (59 TPs)
(1)	(2)	(3)	(4)	(5)	(6)
General Administration Wing	Head Clerk	1	1	0	0
	Junior Assistant	2	1	2	2
	Bill Collector	2	2	2	1
	Typist cum Data Entry Operator	1	1	1	1
	Record Clerk	1	1	1	1
	Office Assistant	1	1	1	1
	Sub-Total	8	7	7	6
Public Health Wing	Sanitary Officer	1	0	0	0
	Sanitary Inspector	0	1	0	0
	# Assistant Sanitary Inspector	0	0	1	0
	Sanitary Supervisor	2	1	1	1
Sub-Total	3	2	2	1	

Engineering Wing	Assistant Engineer *	1*	0	0	0
	Junior Engineer *	0	1*	0	0
	Overseer *	0	0	1*	0
	Work Inspector	1	0	0	1
	Sub-Total	2	1	1	1
Town Planning Wing	# Junior Engineer (Planning)*	1	1*	1*	0
	Sub-Total	1	1	1	0
	Grand Total	14	11	11	8
	# New posts				
	* Post proposed on cluster basis				

6. Based on the above norms, the Director of Town Panchayats has proposed to create 2,140 new post such as 179 Head Clerk post, 36 Bill Collector post, 474 Typist cum Data Entry Operator post, 299 Record Clerk post, 143 Office Assistant post, 59 Sanitary Officer post, 114 Sanitary Inspector post, 190 Assistant Sanitary Inspector post, 200 Sanitary Supervisor post, 31 Assistant Engineer post, 48 Junior Engineer post, 76 Overseer post, 76 Work Inspector post, 215 Junior Engineer (Planning) post and 12 Excess post of Junior Assistant to be surrendered. Further, the Director of Town Panchayats has stated that the expenditure expected for the above 2,140 posts will be borne from the General Fund of the concerned Town Panchayats as detailed below:

Sl. No.	Name of the post	No. of posts proposed (Additional / New)	Expenditure for one post (Rs. In Lakh)		Total Expenditure [Rs. In Lakh]	
			One month average pay	One year average pay	One month average pay	One year average pay
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Head Clerk (Level-10) (20600-75900)	179	0.396	4.752	70.884	850.608
2	Junior Assistant (Level-8) (19500-71900)	0	0.374	4.488	0.000	0.000
3	Bill Collector (Level-8) (19500-71900)	36	0.374	4.488	13.464	161.568
4	Typist cum Data Entry Operator (Level -8) (19500-71900)	474	0.374	4.488	177.276	2127.312
5	Record Clerk (Level-2) (15900-58500)	299	0.305	3.660	91.195	1094.340
6	Office Assistant (Level-1) (15700-58100)	143	0.302	3.624	43.186	518.232

7	Sanitary Officer (Level -15) (36200-133100)	59	0.695	8.340	41.005	492.060
8	Sanitary Inspector (Level-11) (35400-130400)	114	0.680	8.160	77.520	930.240
9	Assistant Sanitary Inspector (Level - 10) (20600-75900)	190	0.396	4.752	75.240	902.880
10	Sanitary Supervisor (Level -3) (16600-60800)	200	0.317	3.804	63.400	760.800
11	Assistant Engineer (Level - 20) (37700-138500)	31	0.723	8.676	22.413	268.956
12	Junior Engineer (Level - 13) (35900-131500)	48	0.686	8.232	32.928	395.136
13	Overseer. (Level - 11) (35400-130400)	76	0.680	8.160	51.680	620.160
14	Work Inspector (Level-8) (19500-71900)	76	0.374	4.488	28.424	341.088
15	Junior Engineer (Planning) (Level-11) (35400-130400)	215	0.680	8.160	146.200	1754.400
	Total	2140	7.356	88.272	934.815	11217.780

7. In G.O. (Ms) No.139, Municipal Administration and Water Supply (TP.1) Department, Dated: 03.10.2022, permission was accorded to the Executive Officers of Town Panchayats to engage Private Service Provider / Agency / Contractor to operate and maintain the Street Light System, Water Supply System, Under Ground Sewerage System and Solid Waste Management activities on contract basis for a period of three years following the Tamil Nadu Tender Transparency Act. In pursuant to the aforesaid Government Order, the following posts of 8,130 viz. Electrician (Street Light), Electrician (Water Supply), Fitter, Cleanliness Worker, Watchman (Office), Bus Stand Bill Collector, Bus Stand Watchman, Driver, Plumber, Meter Reader, Water Supply Maintenance, Street Light Helper and other posts are to be outsourced. Out of which, 7,061 posts are in position and 1,069 post are vacant. The savings amount arises towards surrender of above regular post are worked out approximately as Rs.299.841 crore per annum.

8. The Director of Town Panchayats has explained that the above mentioned 1,069 vacant posts are not filled up and will be outsourced in order to curtail the recurring establishment expenditure. Further, the saving clause protection is provided to the present 7,061 incumbents who are working in the above said categories upto their retirements and these posts will not be filled up.

9. Hence, the Director of Town Panchayats has requested the Government to fix the proposed norms for creation of post in Town Panchayats as mentioned at para 5 and 6 above and also requested to sanction 2,140 additional / new post.

10. After careful examination of the proposal of Director of Town Panchayats, the Government hereby orders to fix the new norms for uniformity of posts in all the Town Panchayats as follows:

I) Norms for posts fixed in Town Panchayats

Wing	Name of the post	Norms Fixed			
		Special Grade (62 TPs)	Selection Grade (179 TPs)	Grade-I (190 TPs)	Grade-II (59 TPs)
(1)	(2)	(3)	(4)	(5)	(6)
General Administration Wing	Head Clerk	1	1	0	0
	Junior Assistant	2	1	2	2
	Bill Collector	2	2	2	1
	Typist cum Data Entry Operator	1	1	1	1
	Record Clerk	1	1	0	0
	Office Assistant	1	1	1	1
	Sub-Total	8	7	6	5
Public Health Wing	Sanitary Officer	1	0	0	0
	Sanitary Inspector	0	1	0	0
	# Assistant Sanitary Inspector**	0	0	1	0
	Sanitary Supervisor	2	1	1	1
	Sub-Total	3	2	2	1
Engineering wing	Assistant Engineer *	0.5	0	0	0
	Junior Engineer *	0	0.5	0.5	0.5
	Overseer *	0	0.5	0.5	0.5
	Work Inspector	1	0	0	1
	Sub-Total	1.5	1	1	2
Town Planning Wing	# Junior Engineer (Planning)*	1	0.5	0.25	0.25
	Sub-Total	1	0.5	0.25	0.25
	Grand Total	13.5	10.5	9.25	8.25
<p># New posts - **Rules have to be framed separately for the post of Assistant Sanitary Inspector.</p> <p>* Post fixed on cluster basis (Assistant Engineer* - one post for two Special Grade Town Panchayats; Junior Engineer/ Overseer* - one post for two Selection Grade, Grade-I and Grade -II Town Panchayats; Junior Engineer (Planning)* - one post for each Special Grade, one post for two Selection Grade, one post for four Grade-I and Grade-II Town Panchayats.)</p>					

11. As per the new norms fixed at para 10 above for the 490 Town Panchayats, the Government hereby orders for creation of additional / new posts of 1,891 in Town Panchayats as detailed below subject to the conditions that the recruitment should be made only for the 352 Town Panchayats that have surplus funds to sustain the recurrent liabilities and for the remaining 138 Town Panchayats, recruitment should be done only after they show a surplus enough to sustain the additional costs for two continuous financial years:

Wing	Sl. No.	Name of the post	No. of TPs	Post required as per revised norms	post as per sanctioned strength	Post retained as per revised norms	Post Excess as per revised norms	Additional / New posts now created
(1)	(2)	(3)	(4)	(5) (7+9)	(6)	(7)	(8) (6-7)	(9)
General Administration Wing	1	Head Clerk	490	241	62	62	0	179
	2	Junior Assistant		801	813	801	-12	0
	3	Bill Collector		921	885	885	0	36
	4	Typist cum Data Entry Operator		490	16	16	0	474
	5	Record Clerk		241	191	191	0	50
	6	Office Assistant		490	347	347	0	143
		Sub Total (A)		3184	2314	2302	-12	882
Public Health wing	7	Sanitary Officer	490	62	3	3	0	59
	8	Sanitary Inspector		179	65	65	0	114
	9	Assistant Sanitary Inspector		190	0	0	0	190
	10	Sanitary Supervisor		552	352	352	0	200
		Sub-Total (B)		983	420	420	0	563
Engineering Wing	11	Assistant Engineer	490	31	0	0	0	31
	12	Junior Engineer		214	166	166	0	48
	13	Overseer		214	138	138	0	76
	14	Work Inspector		121	45	45	0	76
		Sub-Total (C)		580	349	349	0	231

Town Planning Wing	15	Junior Engineer (Planning)	490	215	0	0	0	215
		Sub-Total (D)		215	0	0	0	215
		Grand Total (A+B+C+D)		4962	3083	3071	-12	1891

12. As per the new norms fixed at para 10 above, the total number of post, pay level and scale of pay for each Grade of Town Panchayats are given in the Annexure-I,II, III and IV which are annexed to this Government Order.

13. As per the new norms of post fixed at para 10 above for the Town Panchayats the following Guidelines / Instructions are also issued:-

- (i) In total of 490 Town Panchayats, Regular employees under General Administration who are working in the post of Driver, Watchman (office), Bus stand (Watchman), Bus stand (Bill Collector) and Others; Regular employees under Engineering Wing who are working in the post of Electrician (Water Supply), Electrician (Street Light), Fitter, Plumber, Meter Reader, Water Supply Maintenance and Street Light Helper; Regular employees under Public Health Wing who are working in the post of Cleanliness worker are deemed to be surrendered to the Government after their retirement and no new appointments should be made to these posts. Further, the above posts will be outsourced by engaging through Private Service Provider / Agency/ Contractor. At present, in respect of the persons who are working in the above posts shall be eligible for service benefits viz., the compassionate ground appointment as per the prevailing Rules/ G.Os./Guidelines etc.
- (ii) In case of the post of Executive Officer is vacant in a Town Panchayat, additional charge arrangement shall be given to the nearest Town Panchayat Executive Officer.
- (iii) The Director of Town Panchayats is empowered to rationalize the employees where there is excess posts to where there is demand in Town Panchayats.
- (iv) If employees where there is excess in specific posts than the sanctioned strength they are allowed to be redeployed in other Town Panchayats where the same posts are vacant.
- (v) The employees who are working in the posts of regular time scale of pay other than the post fixed as per new norms shall be allowed to work till their retirement and then the posts will vanish.
- (vi) As per the new norms prescribed for Grade-II, Grade-I, Selection Grade and Special Grade Town Panchayats, apart from the posts already sanctioned and retained, the cadre strength shall be fixed as 8.25 in Grade-II Town Panchayats, 9.25 in Grade-I Town Panchayats, 10.5 in Selection Grade Town Panchayats and 13.5 in Special Grade Town Panchayats. The excess posts will become vanishing post after their retirement other than the post fixed as per new norms.

(vii) The Director of Town Panchayats is directed to take necessary action to fill up the vacant posts and the newly created posts as per the new norms in accordance with the prevailing Rules/G.O.s/ Guidelines/Instructions/Conditions etc.

14. This order issues with the concurrence of Finance Department vide its U.O (efile) No.6187/ Finance (Infra-III) Department, Dated 01.02.2024.

(BY ORDER OF THE GOVERNOR)

**DR.D.KARTHIKEYAN
PRINCIPAL SECRETARY TO GOVERNMENT**

To

The Director of Town Panchayats, Chennai-600 028.
All the District Collectors. (Through the Director of Town Panchayats)
All the Assistant Directors of Town Panchayats.
(Through the Director of Town Panchayats)
All the District Treasury Officers (Through the Director of Town Panchayats)
All the Executive Officers of Town Panchayats.
(Through the Director of Town Panchayats)
The Pay and Accounts Officer (North), Chennai - 600 001.
The Resident Audit Officer, Chennai - 600 009.
The Accountant General, Chennai-18/35.
The Director of Local Fund Audit, Chennai - 600 035.

Copy to

The Hon'ble Chief Minister Office, Secretariat, Chennai -600 009
The Special Personal Assistant to Hon'ble
Minister for Municipal Administration, Secretariat, Chennai-600 009.
The Special Personal Assistant to Hon'ble
Minister for Finance and Human Resources Management,
Secretariat, Chennai-600 009.
The Principal Secretary, Finance Department,
Secretariat, Chennai - 600 009.
The Secretary, Human Resources Management Department,
Secretariat, Chennai 600-009.
The Secretary, Tamil Nadu Public Service Commission, Chennai - 600 003.
The Director of Municipal Administration, Chennai-600 028.
The Principal Private Secretary to Principal Secretary to
Government, Municipal Administration and Water Supply
Department, Chennai- 600 009.
The Finance (Infra-III/Paycell) Department, Secretariat, Chennai - 600 009
The Municipal Administration and Water Supply
(TP-II/TP-III /ME-I/OP-II) Department, Chennai - 600 009.
Stock File / Spare Copies.

//FORWARDED BY ORDER//

Dr. D. Karthikeyan 21/02/2024
SECTION OFFICER

A
21/02/24

Annexure -I

**G.O.(Ms).No.23, Municipal Administration and Water Supply (TP.1)
Department, Dated. 21.02.2024**

Fixation of norms based on classification of Town Panchayats for uniformity of posts					
Grade - II Town Panchayat					
Sl. No.	Wing	Name of the post	No. of posts	Pay Level	Scale of Pay
(1)	(2)	(3)	(4)	(5)	(6)
1	General Administration Wing	Head Clerk	0	10	20600-75900
2		Junior Assistant	2	8	19500-71900
3		Bill Collector	1	8	19500-71900
4		Typist cum Data Entry Operator	1	8	19500-71900
5		Record Clerk	0	2	15900-58500
6		Office Assistant	1	1	15700-58100
7	Public Health Wing	Sanitary Officer	0	15	36200-133100
8		Sanitary Inspector	0	11	35400-130400
9		Assistant Sanitary Inspector	0	10	20600-75900
10		Sanitary Supervisor	1	3	16600-60800
11	Engineering Wing	Assistant Engineer*	0	20	37700-138500
12		Junior Engineer*	0.5	13	35900-131500
13		Overseer*	0.5	11	35400-130400
14		Work Inspector	1	8	19500-71900
15	Town Planning Wing	Junior Engineer (Planning)*	0.25	11	35400-130400
		Total	8.25		

***Post fixed on cluster basis**

**(Junior Engineer/ Overseer *- one post for two Grade -II Town Panchayats,
Junior Engineer (Planning)*- one post for four Grade- II Town Panchayats.)**

//FORWARDED BY ORDER//

[Signature]
SECTION OFFICER 21/02/2024

[Signature]
21/02/24

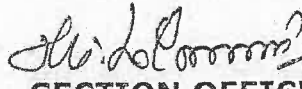
Annexure -II

**G.O.(Ms).No.23, Municipal Administration and Water Supply (TP.1)
Department, Dated. 21.02.2024**

Fixation of norms based on classification of Town Panchayats for uniformity of posts					
Grade- I Town Panchayat					
Sl. No.	Wing	Name of the post	No. of posts	Pay Level	Scale of Pay
(1)	(2)	(3)	(4)	(5)	(6)
1	General Administration Wing	Head Clerk	0	10	20600-75900
2		Junior Assistant	2	8	19500-71900
3		Bill Collector	2	8	19500-71900
4		Typist cum Data Entry Operator	1	8	19500-71900
5		Record Clerk	0	2	15900-58500
6		Office Assistant	1	1	15700-58100
7	Public Health Wing	Sanitary Officer	0	15	36200-133100
8		Sanitary Inspector	0	11	35400-130400
9		Assistant Sanitary Inspector	1	10	20600-75900
10		Sanitary Supervisor	1	3	16600-60800
11	Engineering Wing	Assistant Engineer*	0	20	37700-138500
12		Junior Engineer*	0.5	13	35900-131500
13		Overseer*	0.5	11	35400-130400
14		Work Inspector	0	8	19500-71900
15	Town Planning Wing	Junior Engineer (Planning)*	0.25	11	35400-130400
		Total	9.25		

* Post fixed on cluster basis
(Junior Engineer/ Overseer *- one post for two Grade -I Town Panchayats,
Junior Engineer (Planning)*- one post for four Grade -I Town Panchayats.)

//FORWARDED BY ORDER//


SECTION OFFICER
21/02/2024
21/02/24

Annexure -III

**G.O.(Ms).No.23, Municipal Administration and Water Supply (TP.1)
Department, Dated. 21.02.2024**

Fixation of norms based on classification of Town Panchayats for uniformity of posts

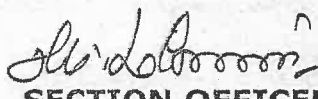
Selection Grade Town Panchayat

Sl. No.	Wing	Name of the post	No. of posts	Pay Level	Scale of Pay
(1)	(2)	(3)	(4)	(5)	(6)
1	General Administration Wing	Head Clerk	1	10	20600-75900
2		Junior Assistant	1	8	19500-71900
3		Bill Collector	2	8	19500-71900
4		Typist cum Data Entry Operator	1	8	19500-71900
5		Record Clerk	1	2	15900-58500
6		Office Assistant	1	1	15700-58100
7	Public Health Wing	Sanitary Officer	0	15	36200-133100
8		Sanitary Inspector	1	11	35400-130400
9		Assistant Sanitary Inspector	0	10	20600-75900
10		Sanitary Supervisor	1	3	16600-60800
11	Engineering Wing	Assistant Engineer*	0	20	37700-138500
12		Junior Engineer*	0.5	13	35900-131500
13		Overseer*	0.5	11	35400-130400
14		Work Inspector	0	8	19500-71900
15	Town Planning Wing	Junior Engineer (Planning)*	0.5	11	35400-130400
		Total	10.5		

***Post fixed on cluster basis**

**(Junior Engineer/ Overseer/ *- one post for two Selection Grade Town Panchayats,
Junior Engineer (Planning)*- one post for two Selection Grade Town Panchayats)**

//FORWARDED BY ORDER//


SECTION OFFICER
21/02/24

5



	Decimal	DMS
Latitude	10.875486	10°52'31" N
Longitude	79.10885	79°6'31" E

2024-03-19(Tue) 10:19(AM)



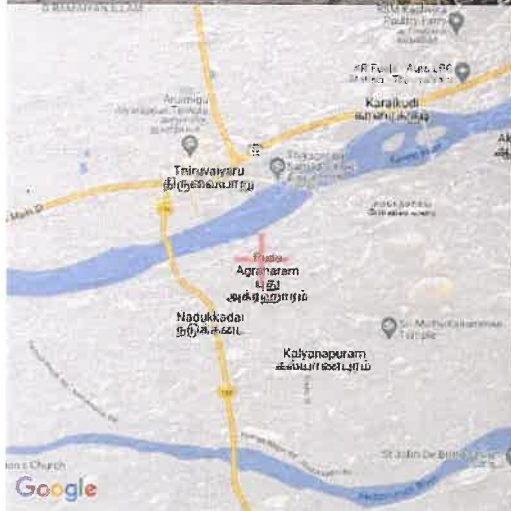
	Decimal	DMS
Latitude	10.875486	10°52'31" N
Longitude	79.10885	79°6'31" E

2024-03-19(Tue) 10:19(AM)



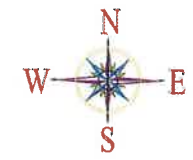
	Decimal	DMS
Latitude	10.875486	10°52'31" N
Longitude	79.10885	79°6'31" E

2024-03-19(Tue) 11:05(AM)



	Decimal	DMS
Latitude	10.875486	10°52'31" N
Longitude	79.10885	79°6'31" E
2024-03-19(Tue) 10:51(AM)		

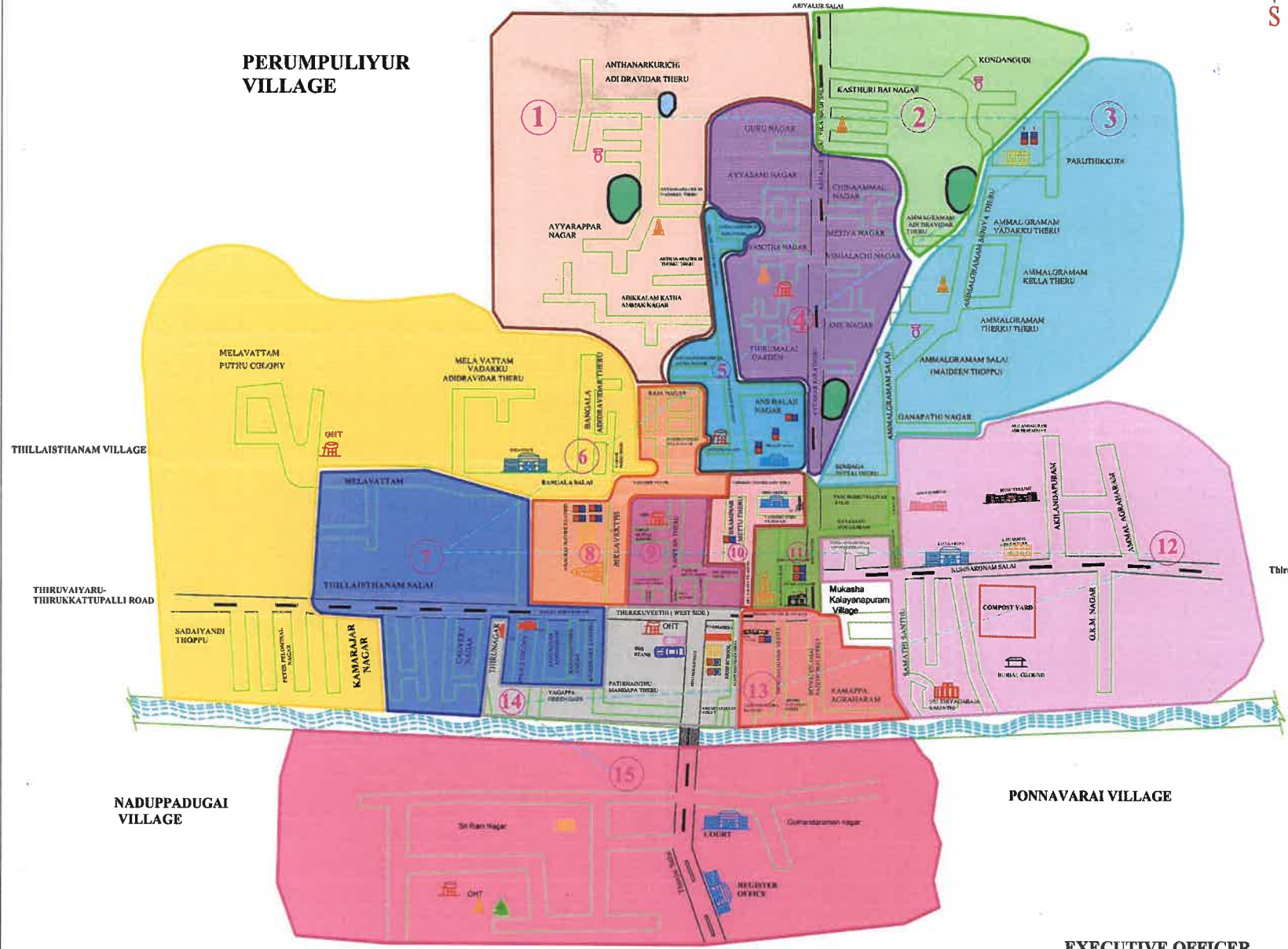
THANJAVUR DISTRICT THIRUVAIYARU TOWN PANCHAYAT WARD MAP



PUNAVASAL VILLAGE

**PERUMPULIYUR
VILLAGE**

Ward No	PS No	Voters Nos
1.	1.A.V	686
2.	2.A.V	691
3.	3.A.V	809
4.	4.A.V	590
5.	5.A.V	727
6.	6.A.V	967
7.	7.A.V	943
8.	8.A.V	1000
9.	9.A.V	805
10.	10.A.V	750
11.	11.A.V	717
12.	12.A.V	899
13.	13.A.V	1006
14.	14.A.V	1027
15.	15.A.V	725



THILLAISTHANAM VILLAGE

THIRUVAIYARU-
THIRUKKATTUPALLI ROAD

**NADUPPADUGAI
VILLAGE**

Thiruvaiyaru - Kumbakonam salai

**KARUKUDI
VILLAGE**

PONNAVARAI VILLAGE

Mukasha Kalayanapuram Village Area



SYMBOLS

- TP OFFICE
- TEMPLE
- OHT
- SCHOOLS
- POND
- TOILET
- PARK
- CHURCH
- CAUVERY RIVER
- GOVT HOSPITAL
- COLLEGE
- POLICE STATION
- GOVT OFFICES
- ROADS

**EXECUTIVE OFFICER
THIRUVAIYARU TOWN PANCHAYAT
THANJAVUR DISTRICT**

XX



	Decimal	DMS
Latitude	10.875486	10°52'31" N
Longitude	79.10885	79°6'31" E

2024-03-19(Tue) 11:38(AM)



	Decimal	DMS
Latitude	10.875486	10°52'31" N
Longitude	79.10885	79°6'31" E

2024-03-17(Sun) 10:29(AM)

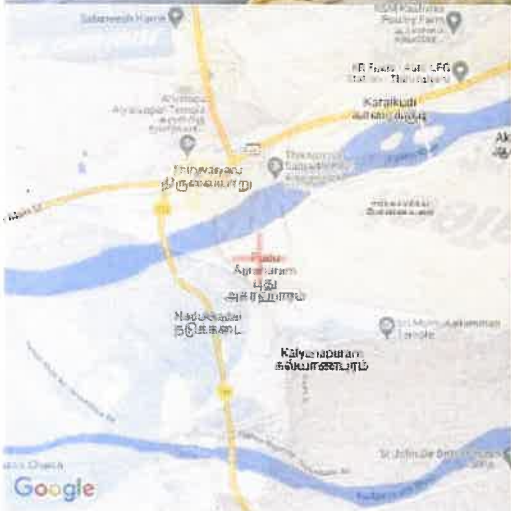


	Decimal	DMS
Latitude	10.875486	10°52'31" N
Longitude	79.10885	79°6'31" E
2024-03-19(Tue) 11:39(AM)		



	Decimal	DMS
Latitude	10.875486	10°52'31" N
Longitude	79.10885	79°6'31" E

2024-03-16(Sat) 02:44(PM)



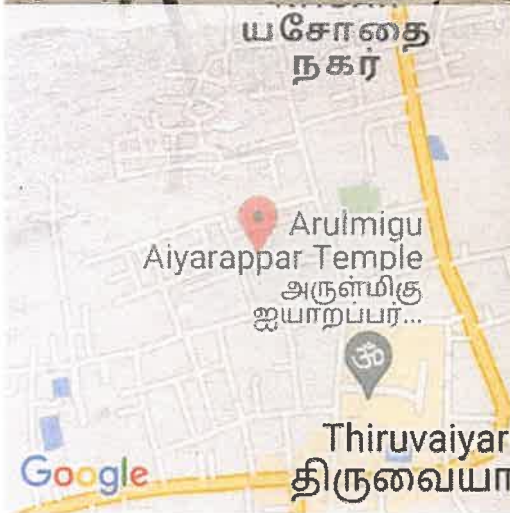
	Decimal	DMS
Latitude	10.875486	10°52'31" N
Longitude	79.10885	79°6'31" E

2024-03-17(Sun) 11:32(AM)



	Decimal	DMS
Latitude	10.875486	10°52'31" N
Longitude	79.10885	79°6'31" E

2024-03-19(Tue) 11:42(AM)



V4M3+767, Thiruvaiyaru, Tamil Nadu 613204, India

Thiruvaiyaru

Tamil Nadu

India

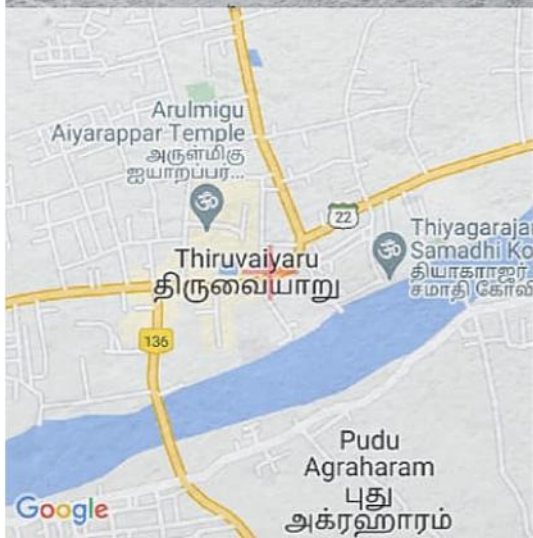
2024-05-24(Fri) 12:36(pm)



36°C

97°F





2, S Main St, Thiruvaiyaru, Tamil Nadu 613204, India

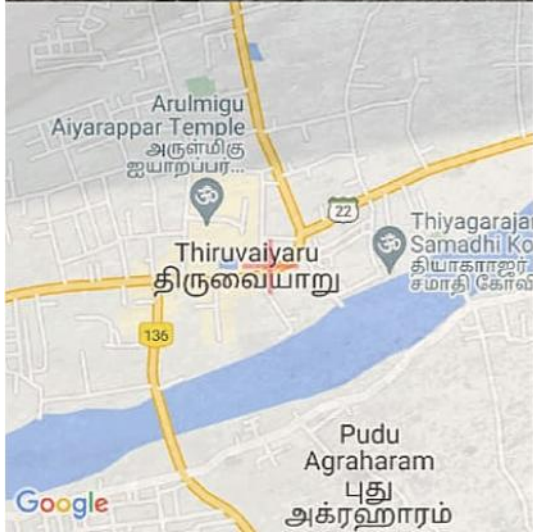
Thiruvaiyaru
Tamil Nadu
India



32°C
90°F

2024-05-29(Wed) 09:22(AM)





2, S Main St, Thiruvaiyaru, Tamil Nadu 613204, India

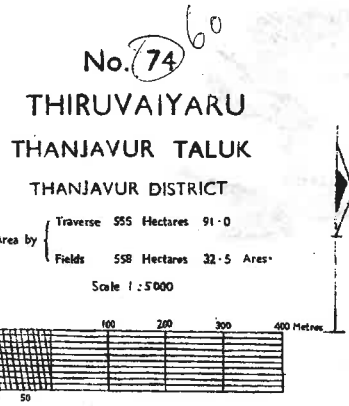
Thiruvaiyaru
Tamil Nadu
India



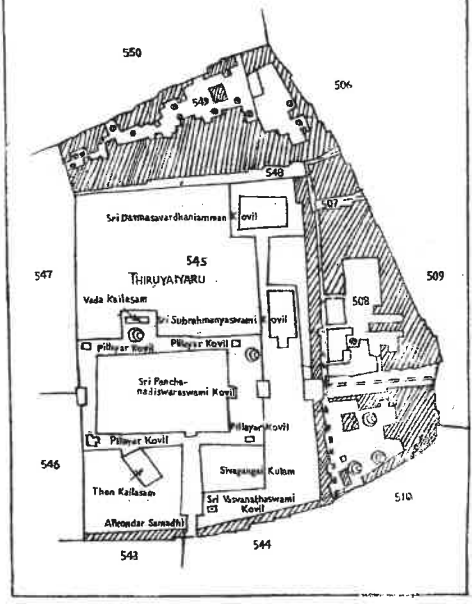
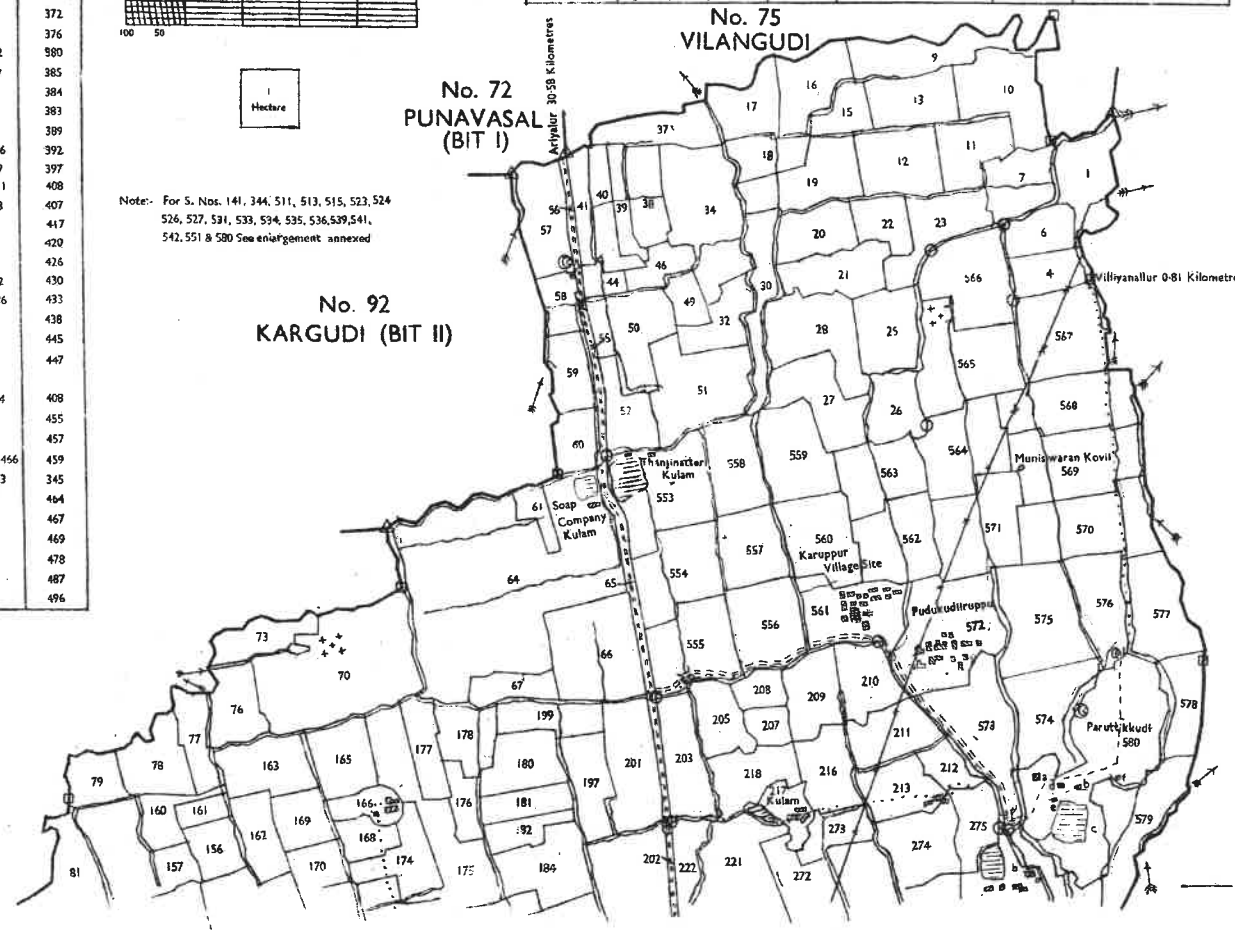
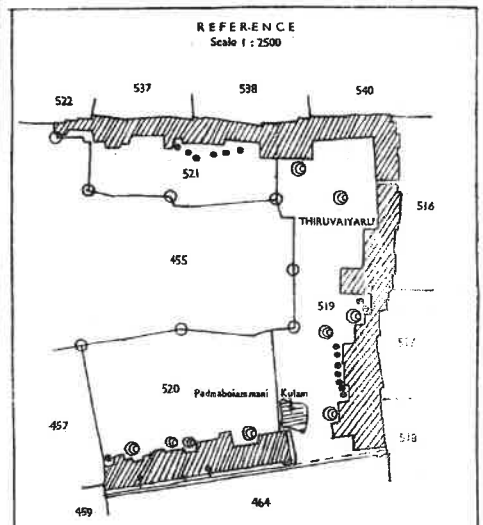
32°C
90°F

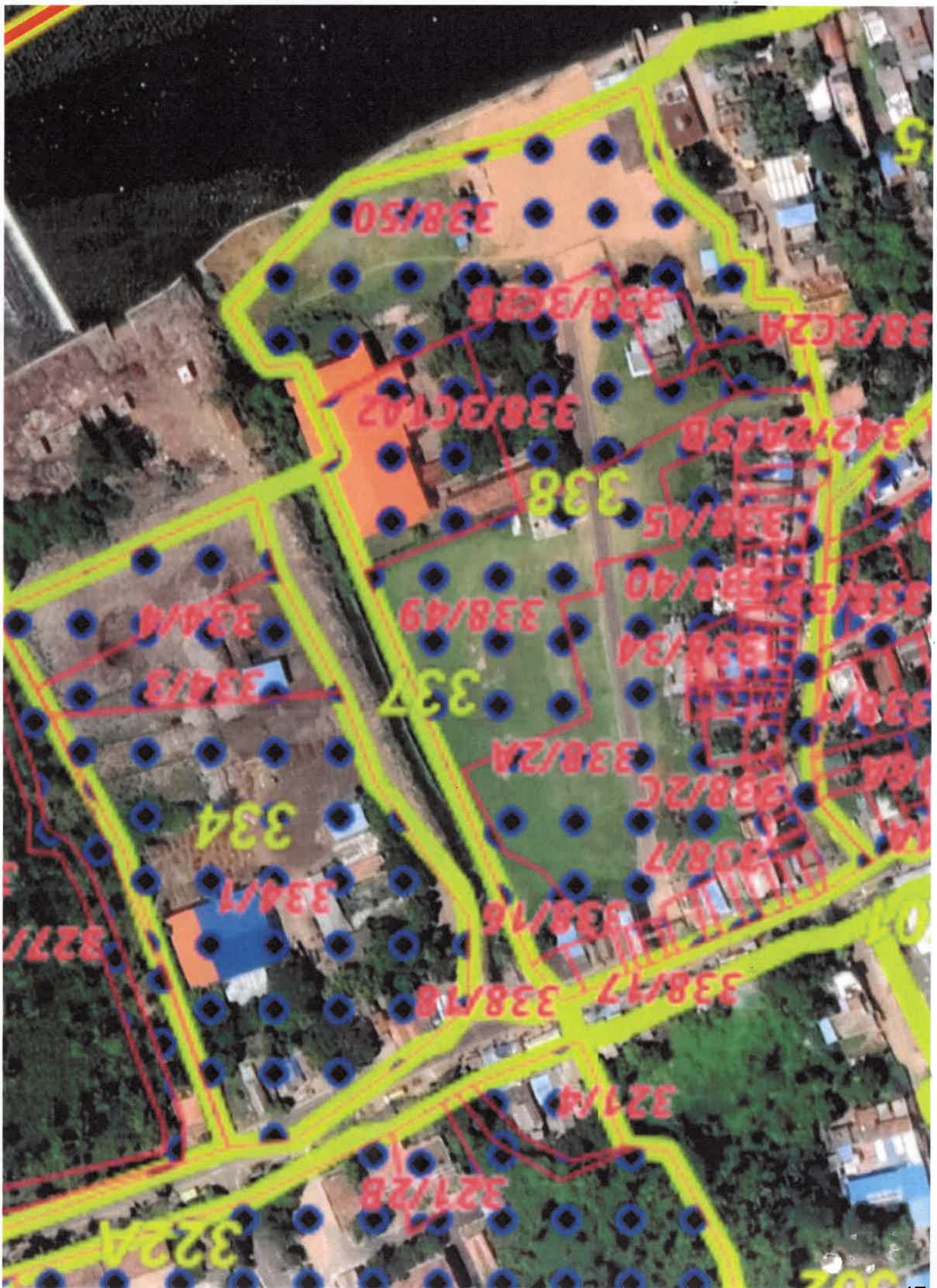
2024-05-29(Wed) 09:22(AM)

REFERENCE		REFERENCE		REFERENCE	
Old Survey Nos.	Clubbed In Survey Nos.	Old Survey Nos.	Clubbed In Survey Nos.	Old Survey Nos.	Clubbed In Survey Nos.
2 & 3	1	171	146	324 to 326	323
5	4	175	178	328, 329 & 330	327
8	7	183	182	331 to 333	327
14	9	185	184	330	323
24	23	194	193	335 & 336	334
29	21	196	195	339 to 341	338
31	30	198	197	343	342
33	32	200	199	348 & 349	347
35 & 36	34	204	203	351	350
42 & 43	41	206	205	354	353
45	44	214 & 215	213	360 to 364	359
47 & 48	46	219	217	367 & 368	370
53	52	220	203	371	370
54	51	227	226	373	372
62 & 63	61	229	228	377	376
68 & 69	64	232	231	381 & 382	380
71 & 72	70	234	233	386 & 387	385
74 & 75	73	236 & 241	285	388	384
80	79	239	238	390	383
83	81	243 & 244	242	391	389
84	82	246, 247	245	393 to 396	392
87	86	251 & 258	245	398 & 399	397
91	90	249 & 250	248	409 to 411	408
93 & 95	92	253, 254 & 257	252	412 & 413	407
97 & 99	96	256, 259	255	418	417
110 & 111	109	256, 259	255	422	420
115 to 117	114	262 to 264	261	427	426
119 & 125	118	262 to 264	261	431 & 432	430
121	120	268	267	434 to 436	433
122	89	276 & 277	275	439	438
127 & 128	126	278 & 279	266	446	445
130	129	281 & 282	280	448	447
132	131	285	284	451	450
134	133	287	286	453 & 454	408
136 & 137	135	289	288	456	455
139 & 140	133	292	291	458	457
142 & 143	141	295 & 296	294	460, 461 & 466	459
145	144	298	297	462 & 463	345
150	147	300, 301	299	465	464
153	152	303 & 304	299	468	467
158	157	306 to 309	305	471	469
159	156	311	310	479	478
164	163	313 & 314	292	488	487
167	166	316	315	497	496



Survey Nos.	Name of details	Survey Nos.	Name of details	Survey Nos.	Name of details
58	Chelliamman Kovil	b	Pillayar Kovil	397	Village Site
144, 166 & 213	Village Site	312 a	Kannottoppu Kulam	426 a	Viasyakar Kovil
202	Vellachchimanda: a Kulam	322 a	Samuthaya Kulam	447	Kolaiyaram Kondavan Kovil
217	Village Site	b	Viswanathaswami Kovil	487	Mandapam
242 a	Ayyanar Kovil	345 a	Kasi Viswanathaswami Kovil	499 a	Kannimar Kovil
" b	Cattle Pound	" h	Sri Thyagarajaswami Samadi	" b	Pillayar Kovil
" c	Ayyanar Kovil Street	356	Aathan Kurichchi	" c	Angalamman Kovil
248 a	Karuppanswami Kovil	" a	Kalamman Kovil	503	Hanumar Kovil
266 a	Ammagaram Kuditheru	" b	Pillayar Kovil	580 a	Kamakshiamman Kovil
" L	Vedakku Kulam	370	Pillayar Kovil Kulam	" b	Pillayar Kovil
271	Kalamman Kovil	385	Village Site	" c	Parittikkudi Kulam
299 a	Viswanathaswami Kovil	" a	Kalamman Kovil	" d	Mariamman Kovil
" b	Ammachattram Padesam	392 a	Traveler's Bungalow	" e	Dhropanthiamman Kovil
310 a	Agilandapura Agraharam	" b	L. F. Etoore Shed	" f	Kalamman Kovil





334-1	அ	புறம்போக்கு		0 - 0	0	0	0	0	27.00	0	00	0	சமுதாயம், ச.கூடம்,கி.ச
334-2	அ	புறம்போக்கு		0 - 0	0	0	0	0	39.50	0	00	0	சமுதாயம், ச.கூடம்,கி.ச
334-3	அ	புறம்போக்கு		0 - 0	0	0	0	0	6.00	0	00	0	பொதுஇடம்- கிராமபொதுஇ
334-4	அ	புறம்போக்கு		0 - 0	0	0	0	0	20.50	0	00	0	மயாளம் மயாளபாலை
334-5	அ	புறம்போக்கு		0 - 0	0	0	0	0	30.00	0	00	0	சமுதாயம், ச.கூடம்,கி.ச
Total For Survey Number- 334									1	23.0	0	00	
337	அ	புறம்போக்கு		0 - 0	0	0	0	0	19.50	0	00	0	வண்டிபாலை திலனியல்

338	1	338-1	சு	புறம்போக்கு		0 - 0	0	0	0	0	9.50	0	00	0	வண்புலங்க தலைவியம்
338	2A	338-2P	ர	நஞ்சா	B	1 - 1	3	29	33	0	54.35	15	90	398-திருவையாறு ஸ்ரீ நிவாகிரம் மகா உதய தற்கால நம்புகர்கள் மற்றும் 3 நபர்(கள்)	
338	2B	338-2P	ர	நஞ்சா	B	1 - 1	3	29	33	0	0.12	0	05	398-திருவையாறு ஸ்ரீ நிவாகிரம் மகா உதய தற்கால நம்புகர்கள் மற்றும் 3 நபர்(கள்)	
338	2C	338-2P	ர	நஞ்சா	B	1 - 1	3	29	33	0	0.55	0	15	398-திருவையாறு ஸ்ரீ நிவாகிரம் மகா உதய தற்கால நம்புகர்கள் மற்றும் 3 நபர்(கள்)	
338	2D	338-2P	ர	நஞ்சா	B	1 - 1	3	29	33	0	0.40	0	10	398-திருவையாறு ஸ்ரீ நிவாகிரம் மகா உதய தற்கால நம்புகர்கள் மற்றும் 3 நபர்(கள்)	
338	2E	338-2P	ர	நஞ்சா	B	1 - 1	3	29	33	0	0.40	0	10	398-திருவையாறு ஸ்ரீ நிவாகிரம் மகா உதய தற்கால நம்புகர்கள் மற்றும் 3 நபர்(கள்)	

சு-பதிவேடு

District : Thanjavur

Taluk : Thiruvaiyaru

Village : Thiruvaiyaru
East

புல எண்	உட்கிரி வு எண்	புறம்போ க்கு எண்	பகுதி எண்	சு - ர	நி. வகை	பா ள கு றம்	இ ட ப ள ம	மண் பொ து ம	மண் நரம்	நீர்வாய் - வெடிக		பரப்பு		மொத்த நீர்வாய்		பட்டாள எண்	குறிப்பு
										சு	எப்ப	வெடிக	எர்	சு	எப்ப		

																		நபர்(கள்)
338	2F	338-2P	ர	நஞ்சா	B	1 - 1	3	29	33	0	0.60	0	15	398-திருவையாறு ஸ்ரீ நிவாகிரம் மகா உதய தற்கால நம்புகர்கள் மற்றும் 3 நபர்(கள்)				
338	2G	338-2P	ர	நஞ்சா	B	1 - 1	3	29	33	0	0.25	0	05	398-திருவையாறு ஸ்ரீ நிவாகிரம் மகா உதய தற்கால நம்புகர்கள் மற்றும் 3 நபர்(கள்)				
338	2H	338-2P	ர	நஞ்சா	B	1 - 1	3	29	33	0	0.30	0	10	398-திருவையாறு ஸ்ரீ நிவாகிரம் மகா உதய தற்கால நம்புகர்கள் மற்றும் 3 நபர்(கள்)				
338	2I	338-2P	ர	நஞ்சா	B	1 - 1	3	29	33	0	0.07	0	05	398-திரு நிவாக உதய நம்புகர்கள் நபர்(கள்)				



